

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 5634 OF 2008

UNION OF INDIA & ORS.

Appellant (s)

VERSUS

MAHARAJA SHREE UMAID MILLS

Respondent(s)

WITH Civil Appeal NO. 1296 of 2009

(With office report)

SLP(C) NO. 28055 of 2008

(With office report)

Civil Appeal NO. 5635 of 2008

(With office report)

Civil Appeal NO. 5636 of 2008

(With office report)

Civil Appeal NO. 5922 of 2008

(With office report)

Civil Appeal NO. 6506 of 2008

(With office report)

Civil Appeal NO. 6886 of 2008

(With office report)

Civil Appeal NO. 895 of 2009

(With office report)

Civil Appeal NO. 906 of 2009

(With office report)

SLP(C) NO. 938 of 2010

(With office report)

Date: 31/07/2013 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE

HON'BLE MR. JUSTICE DIPAK MISRA

For Appellant(s)

Mr. V. Shekhar, Sr. Adv.

Mr. Rahul Kaushik, Adv.

Mr. Shekhar Raj Sharma, Adv.

Mr. Peeyush Jain, Adv.

Mr. B. Krishna Prasad, Adv.

Mr. Shreekant N. Terdal

Mr. B.V. Balaram Das

For Respondent(s)

Dr. Manish Singhvi, Adv.

Mr. P.V. Yogeswaran, Adv.

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Mr. Alok Yadav, Adv.
Mr. M.P. Devanath, Adv.Mr. U.A. Rana, Adv.
Mrs. Mrinal Majumdar, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard Mr. V. Shekhar, learned Senior Counsel appearing on behalf of the Appellants and Dr. Manish Singhvi, AAG and Mr. Alok Yadav, learned Counsel on behalf of the respondent at some length. Arguments concluded.
Judgment reserved.

| (Rajni Mukhi)
| SR. P.A.

| | (Sneh Bala Mehra)
| | Court Master

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